

[Shri F. A. Ahmed]

ago. For example, Explanation (b) under Section 2 of the Gujarat Agricultural Land Ceilings Act, 1960 says that "perennially irrigated land means land which is assured of supply of water for a period of not less than 10 months during a year from any tank, canal or bandhara constructed or maintained by the State Government." Explanation (c) makes it clear that in the case of seasonally irrigated land also only irrigation from a Government source would be taken into account. The Madhya Pradesh Ceiling on Agricultural Holdings Act, 1960, defines perennially irrigated land as "land which receives water for more than one crop in an agricultural year from any source of irrigation belonging to Government." Under this Act also seasonally irrigated land means land which gets irrigation for not more than one crop from Government source. There are similar provisions in the laws of Andhra Pradesh, Bihar and Orissa

Instead of suggesting that ceiling in respect of irrigated land be fixed at any particular figure, the Central Land Reforms Committee deliberately suggested a range of 10 to 18 acres because conditions vary very much from region to region. It is expected that the State Government will fix the ceiling taking into account the actual conditions prevailing in the State. What the Committee has suggested is only the outside limit. It is open to the State Government to fix the ceiling well below the out limit suggested by the Central Land Reforms Committee.

I may assure the House that we have been extremely anxious to hasten the pace of land reforms and improve implementation. We are pursuing the matter vigorously with the State Governments. I am happy to report that the State Governments are showing increasing awareness of the need to pay the highest priority to the amendment of the laws in accordance with the national policy and making vigorous

efforts to improve enforcement. I would seek the support of the House in this important task we have undertaken.

12.23½ hrs.

RE. DECLARATION OF 'MAY DAY' AS HOLIDAY

SHRI S. M. BANERJEE (Kanpur) : I want to say something about the Order Paper, apart from this statement on which we want a discussion because what is contained in the statement, I know, is against their policy even.

We are now at the second stage of Budget and we are on the Demands of the Ministry of Industrial Development and then the Defence Ministry comes and according to present calculations, on 1st May, the Labour Ministry's Demands are likely to be discussed. Last year, you allowed us to make a reference about the working people of the entire world. 1st May, the May Day is a historic day as far as we are concerned. We expected that our Prime Minister who says that the country is moving towards socialism would declare it a public holiday. Even Pakistan has declared it a public holiday. The Tamilnadu Government has declared this as a holiday. It should be declared as a Government holiday here. Or, at least, the Parliament should meet here on the 1st of May and pay our homage to our great martyrs of 1887 who led the entire working class movement of the whole world and then adjourn.

MR. SPEAKER : The Parliamentary Affairs Minister has just gone out.

SHRI S. M. BANERJEE : It should be declared as a Government and public holiday. Even late-lamented Panditji said it should be a public holiday.

MR. SPEAKER : It is for the Minister of Parliamentary Affairs or the Deputy Minister ..

AN HON. MEMBER : Nobody is here.

SHRI DINEN BHATTACHARYYA (Serampore) : It is an international day. Even the puppet Government of West Bengal has declared it as a holiday. Why not here, in the Government of Mrs. Indira Gandhi (*Interruptions*)

MR. SPEAKER : Is it the only Parliament in the world where all the groups speak ? What is this ? You should have some sense of proportion. Everybody is speaking.

SHRI S. M. BANERJEE : You have created history, Sir, in the Lok Sabha. You did this last year . . .

MR. SPEAKER : I beg your pardon.

SHRI S. M. BANERJEE : I said you have made reference to this; you have made history. Last year you made history by making references to our May Day. That is why I appeal to you now, Sir. (*Interruption*)

MR. SPEAKER : I say, it is very difficult for the Chair to make out anything when all of you speak. Only one of you must speak at a time . . .

SHRI DINEN BHATTACHARYYA—
rose

MR. SPEAKER : When I say one of you should speak, I don't ask him to stand again !

SHRI S. M. BANERJEE : Will you write to the Prime Minister, Sir ?

MR. SPEAKER : It is for the Minister he will convey it to the Prime Minister.

SHRI DINEN BHATTACHARYYA : He is coming . . . (*Interruption*)

MR. SPEAKER : Mr. Raj Bahadur, they say, 1st of May should be declared as a holiday. Or, there is one alternative suggestion also that a reference could be made to workers on this historic day.

SHRI S. M. BANERJEE : It should be a public holiday for the Government of India. (*Interruptions*)

श्री दक्षिण भूषण (दक्षिण दिल्ली) : अध्यक्ष महोदय, मैं भी दर्शास्त करता हूँ कि पहली मई को कम से कम पार्लियामेंट की छुट्टी तो प्राय करनी ही दे। पिछली बार 100 एम पीज ने इसके लिए प्रधान मंत्री को लिखकर दिया था, हर साल लिखकर दे रहे हैं। मुझे उम्मीद है कि मिनिस्टर साहब भी हमारी सिफारिश को मान लेंगे।

श्री एस. एम. बनर्जी : हम छोटी-छोटी बातों के लिए पार्लियामेंट की छुट्टी कर देते हैं। हम मजदूरों को सेल्फ रिलायेंट बनाना चाहते हैं। हम चाहते हैं कि 1 मई को छुट्टी रखी जाए ताकि मजदूरों को उसका महत्व मालूम हो सके।

SHRI SAMAR GUHA (Contai) : It is the demand of the whole House that it should be declared as a holiday.

MR. SPEAKER : Let us now resume the discussion on the Demands for Grants . . .

SHRI SAMAR GUHA : In regard to the Statement of the Minister of Agriculture, we find, it is at variance with the

[Shri Samar Guha]
principles of the Central Government.
There is lot of difference . . .

MR. SPEAKER : You are speaking without my permission. You have not given notice. Kindly sit down.

SHRI SAMAR GUHA : I want only half a minute.

MR. SPEAKER : No, even half a minute cannot be taken away from the other business.

SHRI SAMAR GUHA : According to Rule 193 we want a Short Duration discussion. There are conflicting statements.

SHRI S. M. BANERJEE : We have tabled the Motion. Sir, the moment he laid this statement, we have already tabled our motion.

MR. SPEAKER : The Minister of Parliamentary Affairs is here. He will convey your wish to the Government.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Sir, it has never been raised before in the Parliament, so far as I know. It is not possible to declare any day as a national holiday, unless and until we give the fullest consideration to the matter and a decision is taken at the highest level. This has to be considered there. More than that, I cannot say anything at this time, Sir.

श्री विभूति मिश्र (मोतीहारी) : गांधीजी ने बाइसराय को सत्याग्रह करने के बारे में प्लेटिमेटस भेजा था। जिस दिन उन्होंने बम्बय में किसानों और मजदूरों का सत्याग्रह शुरू किया, उस दिन छुट्टी होनी

चाहिए, न कि रूस के मे डे के दिन। जिस दिन उन्होंने स्वतन्त्रता-संग्राम और सत्याग्रह शुरू किया, ये सब हमारे लिए एक पवित्र और खुशियों का दिन है। उस दिन छुट्टी करके हमें अपने नेता और देश का सम्मान करना चाहिए।

SHRI RAJ BAHADUR : May I remind the House that we are a nation which is enjoying the largest number of holidays! In fact, the whole pattern of holidays has to be reviewed and revised in order to bring it in conformity with the modern trends.

SHRI SAMAR GUHA : We are prepared to sacrifice some other holiday for the sake of May Day.

SHRI K. MANOHARAN (Madras North) : He can cut down certain other holidays but include May Day as a holiday.

SHRI RAJ BAHADUR : The whole system has then to be revised.

MR. SPEAKER : Sometimes, we simply cannot help, when, God forbid, somebody dies in Delhi; we cannot avoid these holidays. But we shall think over this matter.

श्री विभूति मिश्र : गांधीजी ने हम को आजादी दिलाई, हम उनको बापू कहते हैं, लेकिन अब इन लोगों को उनके नाम से छुटा हो गई है।

SHRI S. M. BANERJEE : I rise on a point of order...

SHRI DINEN BHATTACHARYA : Shri Bibhuti Mishra does not seem to know the history of May Day.

SHRI S. M. BANERJEE : Shri Bibhuti Mishra for whom I have the highest regard has said : "इन को गांधीजी के नाम से धूरा हो गई है।" गांधीजी सारे देश के, सब लोगों के, आदर्श हैं। यह सबाल गांधीजी बसर्स में डे नहीं है। मे डे की शुद्धता रूस में नहीं, 1886 में अमरीका में शिकागो में हुई थी।

MR. SPEAKER : After all, this is a simple matter, namely that May day should be declared a holiday.* I had heard one Member on this already, and I said that it would be referred to the Prime Minister through the Minister of Parliamentary Affairs. But I find that everybody is getting up and entering into arguments and counterarguments. It appears that some people are just fond of talking and nothing else. Otherwise, the whole matter was conveyed to the hon. Minister and I had made my observation also.

SHRI S. M. BANERJEE : That is why there should be an age limit for Parliament Members.

MR. SPEAKER : Hon. Members are so near to me that when they speak it disturbs.....

SHRI DINEN BHATTACHARYYA : Very dear to you also.

SHRI RAJ BAHADUR : I wish Shri S. M. Banerjee long life so that he may also be disqualified.

SHRI K. MANOHARAN : Not in any way before the hon. Minister.

12.35 hrs.

DEMANDS* FOR GRANTS, 1972-73
—Contd.

MINISTRY OF INDUSTRIAL DEVELOPMENT
—Contd.

SHRI A.K. M. ISHAQUE (Basirhat) : I rise to support the Demands for Grants

under the control of the Ministry of Industrial Development. Much water has rolled by in the Ganges since the Industrial Policy Resolution of 1956 was adopted. The main objectives of that resolution were twofold, namely to accelerate the rate of economic growth in the country and the rapid industrialisation of the country. But these two objectives have to be harmonised with some complementary objectives, namely the prevention of undue concentration of wealth in a few hands, the reduction of disparities in regional development and thirdly the encouragement of cottage, village and small-scale industries and industrial co-operatives etc. The time is now ripe to make a review of how far we have achieved the targets set before us 16 years ago. There is no doubt we have made some progress in industrial development. We have turned backward India into a moderate, modern India. We are not only producing capital goods in the country, but some of our products are really sophisticated. But can the Government claim credit for this? If the amount of technical know-how that was imported had been successfully developed in the country. . .

SHRI G. VISWANATHAN (Wandiwash) : The Minister is absent today also. If he continues to be a Minister, we would expect him to be present when the debate on the Demands of his Ministry is on.

SHRI S.M. BANERJEE (Kanpur) : Is he here in the capital?

THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL DEVELOPMENT
(**SHRI SIDDHESHWAR PRASAD**) : He is indisposed.

SHRI A. K. M. ISHAQUE : Even though there is some decline in recent years in the industrial development of the country, we have made some progress in the field. But then if a *laissez faire* attitude was

*Moved with the recommendation of the President.